

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18th September, 2021

NOTICE

This is to inform that the matters listed as item no. 30, 31, 32 & 33 on 20.09.2021 in the Court – II at 02:00 PM will be taken up before the Bench comprising of **Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)** after rising of 02:00 PM (Bench).

By order of the Hon'ble Acting Chairperson

-Sd/-

Registrar